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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN. NO. R.A.233/89 in Date of decision: 18.8.93
O.A.356/89

Union of India & Ors. ... Applicants.

Versus

H.J. Irani & Ors. ... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Applicants. -- none.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

This review application was filed in June, 1989.

Certain defects were noticed and were duly notified. But no steps were taken to rectify the defects. Hence, the matter was posted before the court today. Though the matter was called twice, none appeared. The defects have also not been rectified. Hence, this review application is dismissed for non-prosecution.

Adige
(S.R. ADIGE)
MEMBER (A)

Malimath
(V.S. MALIMATH)
CHAIRMAN

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